

ITEM NO.3

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Crl.) No.7519/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

NARENDRA SINGH & ORS.

Respondent(s)

(IA No. 27464/2020 - CONDONATION OF DELAY IN FILING THE SPARE COPIES)

Date : 06-03-2020 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
[IN CHAMBER]

For Petitioner(s)

Mr. Vishwa Pal Singh, AOR
Dr. Sanjay Gupta, Adv.

For Respondent(s)

Mr. Anubhav Kumar, Adv.
For M/s.Manoj Swarup And Co., AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay of 41 days in filing the spare copy of the Special Leave
Petition is condoned.

(VISHAL ANAND)
COURT MASTER (SH)

(RAJ RANI NEGI)
ASSISTANT REGISTRAR